

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SKANDYSYS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	SKANDYSYS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	26/04/2017
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Roc-Bangalore, Ministry of Corporate Affairs
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999KA2017PTC102598
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Innovent Spaces, Floor-4 Ga-O-08, Survey No.293/154/172, Outer Ring Road, Kadubeesanahalli, Marathahalli, Bangalore-560103, Karnataka, India
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	20 th December 2023
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Thirupal gorige No. 87, 2nd floor, 21 st cross, 7th main, N.S. Palya, BTM 2 nd stage, bangalore-560076, Karnataka, India Cell +91 94483 84064, LL +91 80 7963 4233 Email: gthirupal@gmail.com IP Registration no. IBBI/IPA-002/IP-N00016/2016-17/10030 AFA valid upto 21/05/2024
8	LAST DATE FOR SUBMISSION OF CLAIMS	19 th January 2024

Notice is hereby given that Skandysys Private Limited has commenced voluntary liquidation on 20th December 2023.

The stakeholders of Skandysys Private Limited are hereby called upon to submit a proof of their claims, on or before 19th January 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 21.12.2023
Place: Bangalore



Thirupal Gorige
Liquidator